COURT-II

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY

(Appellate Jurisdiction)

I.A.No. 181 of 2016 In Appeal No. 268 of 2015 I.A. No. 433 of 2015 I.A. No.181 of 2016 I.A. No. 295 of 2017

Dated: 30th May, 2017

In the matter of:

Surat Municipal Corp. ... Appellant(s)

Vs.

Gujarat Electricity Regulatory Commission & Anr. ... Respondent(s)

Counsel for the Appellant (s): Counsel for the Respondent(s):

<u>ORDER</u>

Since, the post of Judicial Member is lying vacant and the process of selection of new Judicial Member is yet to be completed, the Court could not assemble today.

As agreed by the parties, the matter is listed for hearing on **09.11.2017.**

Court Master

HKS